

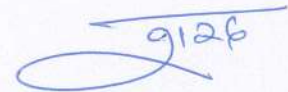
Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety & Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated the 8th November, 2023

Adopted and Confirmed Minutes of the Meeting

Subject: Adopted and Confirmed minutes of 40th Meeting of CAC-reg

The draft minutes of the 40th Meeting of Central Advisory Committee held on 25th May, 2023 at FSSAI, FDA Bhawan, New Delhi chaired by the CEO, FSSAI was adopted and confirmed in the 41st CAC meeting held on 24th August, 2023 considering the comments/inputs received from the member. The adopted and confirmed minutes of the 40th meeting is enclosed herewith for information please.



(Sharad Rao)
Joint Director (RCD)

Encl: As above

To:

- i. All CAC members;
- ii. Special invitees;
- iii. FSSAI officials.

Copy to:

PS to CEO, FSSAI

Minutes of the 40th meeting of Central Advisory Committee (CAC)

Date	25 th May, 2023	Time	9: 30 AM
Location/Venue	5 th Floor, FSSAI, FDA Bhawan, New Delhi	Meeting No.	40 th

List of Attendees **Annexure 1**

Welcome

CEO, FSSAI welcomed all the members present in the meeting and apprised them about the new monthly targets of sampling and inspection. He emphasized on the need for enhanced surveillance, monitoring, inspections, and random sampling of food products across States/UTs to ensure compliance with the prescribed standards. He urged States/UTs to increase their efforts in this regard, promoting regular checks to safeguard consumer health.

He also discussed the significant decrease in the marks obtained by States/UTs in various Food Safety Parameters in the State Food Safety Index (SFSI), 2022-2023 to be released on 7th June, 2023. He stressed that it is crucial for States/UTs to analyse the reasons behind the decrease in performance and take corrective measures to address the shortcomings.

In addition, FSSAI is currently in the process of upgrading State Food Testing Laboratories (SFTL) for testing and analysis of Organic food products and developing Standard Operating Procedures (SOP) to ensure the quality of such products.

Key discussion points on Agenda Items placed in the meeting

Agenda Item	Key discussion points	Action required by:
1.Disclosure of interest by members	Members present at the meeting completed their Specific Declaration of Interest and Declaration concerning Confidentiality.	CAC members
2.Confirmation of minutes of 39th Meeting of CAC	The comments received on the minutes of 39 th meeting of CAC was considered and adopted by members of CAC with no further comments and inputs.	
3.Action Taken Report on decision taken in the 39th meeting of CAC	The CAC members noted the action taken report on decision taken in 39 th meeting of CAC. It was pointed out that action taken report has been received from 26 States/UTs . Other States/UTs who have not submitted the ATR namely Haryana, Gujarat, Uttarakhand, Chhattisgarh, Jharkhand, Odisha, Manipur, Delhi, Lakshadweep and Puducherry were requested to submit the same at the earliest.	States/UTs

<p>4. Review of performance of States/UTs on 4th Quarterly Report of 2022-23</p>	<p>The committee discussed the forms of 4th Quarterly State Performance Report of FY 2022-23. The observations made and decisions taken are as follows: -</p> <p>a) States/UTs :</p> <ol style="list-style-type: none"> i. To fill the vacant posts of Designated Officer/Food Safety Officer (DO/FSO) in States/UTs to strengthen the food safety enforcement machinery nationwide. ii. To perform sampling and inspections as per the revised monthly targets for surveillance, enforcement, and inspections, set at 25, 5, and 10 respectively. iii. To focus on surveillance drives based on the seasonality and locality of food in their respective regions. iv. To organise camps for licensing and registration as per the target provided under MoU for sensitization of FBOs. v. To reduce the pendency of state license & Registration applications by timely reviewing applications. vi. To avoid auto-generation of licenses and Registration by timely processing of applications. vii. CFS to ensure that all the samples lifted/Inspections conducted are entered into FOSCOS portal, as data available on FOSCORIS/FOSCOS will only be considered for generating ranks of States/UTs in Food Safety Index 2023-24 and onwards. viii. To share comments/suggestions, if any, on the provision to auto- generate some of the applications of license and registration in Low Risk Food Categories. ix. To take active participation in activities under Eat Right India initiative for building food safety awareness by taking up activities of certification of clusters, Eat Right Campus & Schools and Hygiene Rating. x. To expedite the NABL accreditation of state/UT laboratory. xi. To share the list of Food Analysts notified by State Govt and upload the same in inFoLNet. xii. CFS to ensure regular interactions with DO/FSO and other related departments for information dissemination. 	<p>States/UTs</p>
<p>5. MoU between FSSAI and States/UTs for Strengthening of</p>	<p>States/UTs:</p> <ol style="list-style-type: none"> i. State of Madhya Pradesh to surrender the un-utilized fund of Work Plan 2020-21 to FSSAI at the earliest. 	<p>States/UTs</p>

Food Safety Eco-system in the Country and Utilization Certificate status	<ul style="list-style-type: none"> ii. To submit final Utilization Certificate (UC) for FY 2021-22 along with the physical and financial progress report (as on 31.03.2023) in stipulated format at the earliest. iii. To surrender the unspent Non-CSS balance under WP 2021-22 if any, lying with States/UTs at the closing of FY 2022-23, along with the interest, if any, accrued on FSSAI grant. iv. States/UTs with 90:10 and 60:40 (FSSAI: State/UT) fund share option in respect to the overall budget of the Work Plan, to confirm receipt of matching State share and submit documentary evidence in support of such claim. v. To submit provisional UCs for FY 2022-23 (as on 31.03.2023) along with the physical and financial progress report in stipulated format at the earliest. vi. To submit MoU document for 2023-24 to 2025-26, indicating fund share option and duly signed by the Commissioner of Food Safety. vii. Andhra Pradesh, Dadra & Nagar Haveli & Daman & Diu, Delhi, Haryana, Manipur, Odisha, Puducherry, Telangana, Uttar Pradesh and Uttarakhand to expedite submission of proposed Work Plan 2023-24. viii. States/UTs having difficulty in receiving matching State share, may opt for the option of retention of 75% revenue/receipts in respect of state licences and registrations and release of funds for all the activities under each annual work plan by FSSAI. 	
6. Recent Developments in Food Safety Compliance System [FoSCoS]	CAC participants were apprised on recent developments in Food Safety Compliance System (FoSCoS) for their information.	For information only.
7. Draft Annual Plan and SOP for lifting Surveillance Samples	States/UTs: <ul style="list-style-type: none"> i. To review and comment on the draft quarterly surveillance plan prepared by FSSAI, as per their specific requirements on or before 15th June, 2023. 	States/UTs
8. Extension of Surveillance Drive on Fortified Rice Kernels	States/UTs: <ul style="list-style-type: none"> i. To submit details of FRK samples lifted and mark to the laboratories in FoSCoS itself. ii. To share the data regarding actual number of FRK 	States/UTs

(FRK)	<p>manufacturers with FSSAI.</p> <p>iii. To share the report of surveillance drive on Fortified Rice Kernels (FRK).</p>	
<p>9. Extension of Last date for filing of Annual Returns for FY 2022-23</p>	<p>a) CAC committee has recommended to extend the last date for filing by one month i.e. 30th June, 2023, without any late fees. The same will be put up before the Food Authority for approval.</p> <p>b) States/UTs:</p> <p>i. To spread awareness regarding submission of Annual Return in their jurisdiction by 30th June, 2023.</p>	<p>RCD, FSSAI</p> <p>States/UTs</p>
<p>10. Eat Right India Initiatives</p>	<p>a) States/UTs were informed that data available as on 30th September, 2023 on FoSCoS, Eat Right Portal and FoSTaC portal will only be considered for Phase-III of Eat Right Challenge.</p> <p>b) States/UTs:</p> <p>i. To identify religious places/tourist destination, where a lot of people visit and ensure the availability of hygienic and safe food in and around such places.</p> <p>ii. To share the proposals for the modernization of existing street food hubs across the country for setting them up as "Eat Right Street Food Hubs.</p> <p>iii. To enhance consumer awareness about food safety, adulteration, hygiene and healthy eating habits and develop public interfaces in vernacular languages such as websites, portals, advertisements, and awareness materials.</p> <p>iv. To submit Utilization Certificates (UCs) for fund released under Eat Right Challenge (Phase I) and surrender the unutilized fund/double payment received to FSSAI.</p> <p>v. To share 4-5 high quality pictures and details of Walkathon, Eat Right Mela and Eat Right Millets Mela conducted in the respective States/UTs to walkathon.fssai@gmail.com</p> <p>vi. States/UTs, yet to conduct Eat Right Millets Mela, may share their plan at the earliest to iec@fssai.gov.in.</p> <p>vii. To review the existing street food hubs which may be considered for upgradation and share the list and the proposal at the earliest on iec@fssai.gov.in</p> <p>c) SBCD to coordinate with the States/UTs and monitor above activities.</p>	<p>States/UTs</p> <p>SBCD, FSSAI</p>

<p>11. Training and Capacity building Qualification of Food Safety Officer</p>	<p>States/UTs:</p> <ol style="list-style-type: none"> i. To utilize the training facilities provided by FSSAI for training Additional District Magistrates (ADMs) to address the backlog of adjudication cases, thereby expediting the resolution of cases and increasing the effectiveness of the food safety enforcement mechanism. ii. To conduct FoSTaC trainings with the help of 218 empanelled Training Partners and utilize the grant sanctioned/being sanctioned under MoU for this purpose. iii. To provide the details of nominated FoSTaC nodal officers in the required format. iv. To send nomination to FSSAI for organizing refresher and orientation training programme of FSOs/DOs/AOs. 	<p>States/UTs</p>
<p>12. Credible Food Testing and Effective Surveillance</p>	<p>a) CAC members discussed the possibility of reduction in testing fees of surveillance samples in FSSAI empanelled private laboratories. It was decided to revise the rate of testing of each surveillance sample to Rs.4000/- instead of Rs.10000/- and accordingly financial assistance will be provided to States/UTs under MoU Work Plan.</p> <p>QA Division, FSSAI to take necessary action and intimate the same to States/UTs and RCD, FSSAI.</p> <p>b) States/UTs:</p> <ol style="list-style-type: none"> i. To expedite submission of applications for NABL of 16 SFTLs [AP-1, Karnataka-1, Maharashtra-12, Puducherry-1 and Sikkim-1] and intimate the same to FSSAI. ii. SFTLs to adhere to the timeline to get NABL under integrated assessment by 30th June 2023. iii. SFTL of Jharkhand to expedite the process of registration on the INFOLNET 2.0 portal for approval at the earliest. iv. SFTLs to upload all the analysis reports on INFoLNET 2.0. v. SFTLs to utilize the equipment/HEEs to increase analysis of samples and to ensure timely submission of monthly progress report. vi. States/UTs/SFTLs/Referral laboratory to submit the Utilization Certificate of 100% grants released under CSS for FSWs in proper format for settlement of the grant. vii. To place their demand for new FSWs in the work plan for FY 2023-24. 	<p>QA Division</p> <p>States/UTs</p>

	<ul style="list-style-type: none"> viii. To make all the FSWs operational. ix. To ensure the training of recruited/deputed manpower before their deployment in the FSW. x. To utilize FSWs for all the 3 activities (i.e., Testing, Training and Awareness) efficiently and effectively. xi. To submit MPRs in the prescribed formats by the 7th of the following month. xii. To ensure regular upload of FSW activities (Testing, Training and Awareness) on the FSW web portal for all the FSW vehicles under their jurisdiction. xiii. To expedite the procurement process of basic equipment (HPLC, GC, UV-VIS) and submit the Utilization Certificates. xiv. To expedite the procurement process of fortified rice testing equipment and make them functional. xv. To provide details of tests carried out through RAFT devices on a monthly basis. xvi. To procure approved RAFT utilizing the funds allocated under MoU Work Plan 2022-23. xvii. All SFTLs to upgrade their laboratory for testing of organic food products. xviii. Sikkim to share the proposal of feasibility of setting up of food labs for testing of organic food products. xix. FSOs to ensure that the information on blending ratio and source of iron for FRK/fortified rice is shared with SFTLs for testing and analysis. xx. CFS to nominate potential Central Government / ICAR funded KVKs for setting up of food testing laboratories. 	
Suggestion by CAC members other than CFS OF States/UTs	<ul style="list-style-type: none"> i. All Food safety departments in States/UTs to focus on publicizing the outcome of surveillance conducted on various food products time to time. ii. To monitor the fraud activities of various agencies using FSSAI logo in market for applying/generating license and registrations to FBOs. IT Division may monitor and take suitable action against these websites. 	States/UTs IT Division, FSSAI
Concluding Remarks of CEO, FSSAI (Chairperson of CAC)	In conclusion, the CEO, FSSAI emphasized the significance of conducting surveillance drives and sampling to ensure the safety and hygiene of food, particularly during festivals, events, marriages, community gatherings, and the rainy season. They highlighted the importance of promptly addressing consumer grievances and maintaining transparency within the system.	

Moreover, CEO announced the upcoming inauguration of the National Training Centre for Food Safety and Standards at Indirapuram, Ghaziabad. The centre will be inaugurated by the Honourable Minister of HFM in the same month. The CEO encouraged states and union territories to submit their proposals to FSSAI for conducting training programs for their officials involved in food safety departments and State Food Laboratories.

Lastly, the meeting concluded with a vote of thanks to all the members of the states, union territories, and other CAC members for their participation and contribution to the discussions.



(G. Kamala Vardhana Rao)
Chief Executive Officer, FSSAI

List of Participants

1. Shri G Kamala Vardhana Rao, CEO, FSSAI- In Chair

Representatives of Ministries/ Departments:

1. Sh. Sharad N Hulale, Under Secretary, M/o Food Processing Industries.
2. Sh. Ajit Kumar K, Assistant Commissioner, D/o Animal Husbandry and Dairying.
3. Sh. Neeraj Arora, Deputy Director, MSME.
4. Ms. Anita Makhijani, OTA, MoWCD (Attended Online)
5. Ms. Balbir Singh, MoWCD (Attended Online)

Commissioners of Food Safety of States/UTs:

1. Dr. Sharat Chauhan, Principal Secretary (Health & FW) & Commissioner of Food Safety, Arunachal Pradesh.
2. Sh. V.R. Vinod, Commissioner of Food Safety, Kerala
3. Dr. Pawan Kotwal, Principal Secretary & Commissioner of Food Safety, Ladakh
4. Sh. H.G. Koshia, Commissioner of Food Safety, Gujarat
5. Sh. Sudam Khade, Commissioner of Food Safety, Madhya Pradesh
6. Sh. Abhimanyu Kale, Commissioner of Food Safety, Maharashtra
7. Sh. Y. Kikheto Sema, Principal Secretary & Commissioner of Food Safety, Nagaland
8. Dr. Pomu Tudu, Commissioner of Food Safety, Odisha
9. Sh. Tshewang Gyachho, Commissioner of Food Safety, Sikkim
10. Sh. Thiru. R. Lalvena, Commissioner of Food Safety, Tamil Nadu
11. Sh. Tapan Kanti Rudra, Commissioner of Food Safety, West Bengal
12. Sh. Nakate Shiv Prasad Madan, Commissioner of Food Safety, Rajasthan (Attended Online)

Members from various fields (Other than CFS):

1. Dr. Devinder Dhingra, Principal Scientist, ICAR, Research Bodies
2. Dr. Sandeep Kumar Sharma, Senior Scientist, CSIR-IITR, Research Bodies
3. Dr. C. Chinnusamy, Retired Professor (Agronomy) & Dean, Agriculture
4. Dr. Gunjan Jha, Subject Matter Specialist (Horticulture), Agriculture
5. Ms. S. Saroja, Executive Director, Citizen consumer and civic Action Group (CAG), Consumers
6. Sh. George Cheriyan, Director, CUTS International, Consumers
7. Dr. Balwinder Bajwa, Director & CEO, EFRAC Lab, Food Laboratories
8. Dr. Sivalinga Prasad Vasireddi, Chairman, Vimta Labs, Food Laboratories (Attended Online)

Representatives from States/UTs:

1. Sh. Dilkhush Meena, Joint Commissioner of Food Safety, A & N Islands
2. Sh. Lokam Mangha, Deputy Commissioner of Food Safety, Arunachal Pradesh
3. Sh. Mukesh Kashyap, Designated Officer cum FSO, Bihar
4. Sh. Sukhwinder Singh, Designated Officer, Chandigarh
5. Dr. R. K. Shukla, Deputy Commissioner of Food Safety, Chhattisgarh
6. Sh. Brijendra Bharti, Food Safety Officer, Chhattisgarh
7. Sh. A.K. Singh, Designated Officer, Delhi
8. Sh. Richard Noronha, Designated Officer, Goa
9. Dr. D. K. Sharma, Joint Commissioner of Food Safety, Haryana
10. Dr. Santosh, Designated Officer, Karnataka
11. Sh. O.D Sangma, Deputy Commissioner of Food Safety, Meghalaya
12. Dr. John Kemp, State Programme Officer (FSSA), DHFW, Nagaland
13. Ms. Ravneet Kaur Sidhu, Director, Food & Drug Lab, Punjab
14. Dr. T. A. Devaparthasarathy, Director and Additional Commissioner of Food Safety, Tamil Nadu
15. Dr. Anuradha Majumdar, Deputy Commissioner of Food Safety, Tripura
16. Dr. Supratim Bir, Designated Officer, Tripura
17. Sh. H.S. Singh, Deputy Commissioner of Food Safety, Uttar Pradesh
18. Sh. Anupam Gogoi, Food Analyst, Assam (Attended Online)
19. Sh. Samiran Baruah, Designated Officer, Assam (Attended Online)
20. Sh. T. Vijaya Kumar, Deputy Food Controller, Telangana (Attended Online)
21. Sh. Sanjeev Kumar, Joint Commissioner of Food Safety, J&K (Attended Online)
22. Sh. Ganesh Chandra Kandwal, Deputy Commissioner of Food Safety, Uttarakhand (Attended Online)
23. Sh. Thamchos Gurmeet, Assistant Commissioner Food Safety, Ladakh (Attended Online)
24. Sh. Sendongkaba Jamir, Assistant Commissioner of Food Safety, Nagaland (Attended Online)
25. Sh. Ch. Sanajaoba Meitei, Food Analyst, Manipur (Attended Online)
26. Sh. Lalswama Pachuau, Deputy Commissioner of Food Safety cum Joint Director (Food & Drugs), Mizoram (Attended Online)
27. Dr. Vijaya, Asst. Commissioner of Food Safety, Himachal Pradesh (Attended Online)
28. Biosana Loitongbam, DO, Manipur (Attended Online)
29. Shruti Aleti, FSO, GHMC (Attended Online)
30. Joint Secretary, HME & FW, Jharkhand
31. Sh. Puranchandra Rao, Director, Andhra Pradesh

FSSAI Officials:

1. Ms. Inoshi Sharma, ED (CS)
2. Sh. Rajeev Kumar Jain, ED (HR)
3. Dr Satyen Kumar Panda, Advisor, QA

4. Ms. Lily Prasad, CTO
5. Sh. Rakesh Kumar, Director, RCD
6. Dr. Ajai Prakash Gupta, Director, QA
7. Cdr. Sharad Aggarwal, Director, Finance
8. Sh. Anil Mehta, Director, Southern Region
9. Shri B. S. Acharya Director, Eastern Region
10. Ms. Pritee Chaudhary, Director- Western Region (attended online)
11. Sh. S Sharad Rao, Joint Director, RCD
12. Dr. I.S. Hura, Joint Director, RCD
13. Sh. Rakesh Kumar, Deputy Director, QA
14. Ms. Pritha Ghosh, Deputy Director, QA
15. Ms. Apoorva Srivastav, Assistant Director, RCD
16. Ms. Sreela Bandopadhyay, Assistant Director, RCD
17. Ms. Ritu Saxena, Assistant Director, RCD
18. Sh. Akhilesh Gupta, Assistant Director, RCD
19. Sh. Nilesh Ojha, Assistant Director, RCD
20. Ms. Vinita Verma, Assistant Director, RCD
21. Sh. Rahul Warhadpande, Assistant Director, QA
22. Ms. Jyotsana Singh, Food Analyst, QA
23. Sh. Amit Jha, Technical Officer, RCD
24. Ms. Arkalina Dwibedi, Technical Officer, RCD
25. Ms. Srishti Sharma, CFSO, RCD
26. Sh. Brijesh Kumar, Technical Officer, RCD
27. Sh. Ankit Kushwaha, Technical Officer, RCD
28. Sh. Saurabh Dubey, Technical Officer, RCD
29. Ms. Divya, Technical Officer, RCD
30. Sh. Udit Saini, Assistant, RCD

Regrets:

1. Dr. S.N. Jha, Chairperson, Scientific Committee
2. Ms. Indrani Kar, Principal Advisor, CII, Food Industry
3. Sh. Manoj Pareek, Head R&D, Hindustan Unilever Limited, Food Industry
4. Commissioner of Food Safety, UT of Daman Diu & Dadra Nagar Haveli
5. Commissioner of Food Safety, UT of Puducherry
6. Commissioner of Food Safety, UT of Lakshadweep
7. CFS of States/ UTs of Andaman & Nicobar Islands, Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Delhi, Goa, Haryana, Himachal Pradesh, J&K, Jharkhand, Karnataka, Manipur, Meghalaya, Mizoram, Punjab, Telangana, Uttarakhand, Uttar Pradesh. However, representatives of these CFS of States/ UTs have attended the meeting on their behalf and are indicated in the participant list above.

- Mistakes in the spelling of any name or missing names are unintentional and are regretted.